

High Court of Sikkim

Record of proceedings

Court No.2

I.A. No. 01 of 2023 in CRL.L.P/41/2023/(Filing No.)

State of Sikkim

Applicant

VERSUS

Pratiksha Rai and Another

Respondents

Date : **24-04-2024**

CORAM : **THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE
THE HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, JUDGE**

For Applicant Mr. S. K. Chettri, Additional Public Prosecutor.

For Respondents None present.

ORDER

Rai, J.

None appears for the Respondents.

Registry reports that as per the online postal tracking, the item has been dispatched.

We may await service.

List on 06-05-2024.

Judge
24-04-2024

Judge
24-04-2024